

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1398**

TO BE ANSWERED ON THE 25TH JULY, 2017 / SHRAVANA 3, 1939 (SAKA)

HUMAN RIGHTS VIOLATION

**1398. SHRI RAVINDRA KUMAR PANDEY:
SHRI RAJESH PANDEY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of human rights violation cases reported and the action taken against the guilty persons during each of the last three years and the current year, State-wise; and

(b) the steps taken by the Government to check human rights violation and for effective protection of human rights?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)**

(a) A statement indicating State-wise details of the number of cases of alleged violation of human rights registered by the National Human Rights Commission (NHRC) during the last three years (2014-15, 2015-16 & 2016-17) and the current year up to 30th June 2017 is at Annexure-I. The details of the cases where the Commission had made monetary recommendations and the cases where it recommended disciplinary actions during the said period are at Annexure-II and Annexure-III respectively.

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(b) Human rights are effectively protected and promoted by a robust framework of laws and institutions at the national level, besides an independent and integrated judicial mechanism. The Protection of Human Rights Act, 1993, enacted by the Parliament, provides for constitution of the NHRC, State Human Rights Commissions and Human Rights Courts for better protection of human rights. The Constitution of India empowers the State Governments to formulate laws, rules, regulations etc. for ensuring transparency in investigation in cases involving human rights violations. The State Governments also have the responsibility of implementing the central laws and directions relating to the protection of human rights.

Information in respect of part (a) of Lok Sabha Unstarred Question No. 1398 for 25.07.2017

Statement Showing State-wise Total No. of Cases Registered, Disposed, Pending in respect of Human Rights Violations during 2014-15, 2015-16, 2016-17 and 2017-2018 (upto 30.06.2017)

State/UT Name	01.04.2014 to 31.03.2015			01.04.2015 to 31.03.2016			01.04.2016 to 31.03.2017			01.04.2017 to 30.06.2017		
	No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending	No. of Cases Registered	Disposed	Pending
ANDHRA PRADESH	1224	1152	72	1335	1198	137	1250	1129	121	266	232	34
ARUNACHAL PRADESH	158	144	14	38	28	10	31	16	15	17	10	7
ASSAM	644	539	105	366	285	81	268	196	72	100	74	26
BIHAR	4516	4205	311	4141	3803	338	3765	3337	428	921	765	156
GOA	54	51	3	69	66	3	56	53	3	15	12	3
GUJARAT	1565	1491	74	1445	1337	108	1210	1067	143	362	313	49
HARYANA	13331	13092	239	11606	11360	246	4596	4183	413	891	762	129
HIMACHAL PRADESH	285	252	33	223	209	14	181	154	27	42	35	7
JAMMU & KASHMIR	369	349	20	213	195	18	251	236	15	67	63	4
KARNATAKA	1515	1480	35	979	935	44	1434	1355	79	239	216	23
KERALA	648	612	36	998	886	112	729	650	79	171	149	21
MADHYA PRADESH	3652	3489	163	2969	2808	161	2695	2410	285	674	588	86
MAHARASHTRA	2980	2824	156	3015	2871	144	2485	2293	192	476	404	72
MANIPUR	124	110	14	76	51	25	42	22	20	11	4	7
MEGHALAYA	96	65	31	53	30	23	44	29	15	19	14	5
MIZORAM	19	18	1	20	14	6	14	6	8	1	1	0
NAGALAND	42	36	6	8	8	0	14	7	7	15	6	9
ODISHA	5853	5316	537	16278	16012	266	8750	8420	330	979	871	108
PUNJAB	1807	1648	159	1435	1282	153	1132	925	207	284	203	81
RAJASTHAN	3195	2964	231	3263	2870	393	2979	2532	447	779	594	185
SIKKIM	20	19	1	11	9	2	5	4	1	2	1	1
TAMIL NADU	2280	2191	89	3138	3044	94	3082	2894	188	663	574	89
TRIPURA	83	71	12	54	45	9	60	42	18	13	5	8
UTTAR PRADESH	50723	48784	1939	49721	47241	2480	42590	38937	3653	10553	9669	884
WEST BENGAL	2001	1833	168	2127	1943	184	1678	1442	236	425	343	82
ANDAMAN & NICOBAR	23	23	0	32	25	7	43	34	9	10	9	1
CHANDIGARH	202	192	10	206	191	15	126	112	14	36	29	7
DADRA & NAGAR HAVELI	14	11	3	8	8	0	8	8	0	5	5	0
DAMAN & DIU	10	9	1	22	19	3	13	11	2	7	7	0
DELHI	9076	8740	336	7626	7191	435	6368	5723	645	1544	1361	183
LAKSHADWEEP	11	11	0	9	9	0	10	7	3	1	1	0
PUDUCHERRY	92	86	6	123	115	8	142	114	28	33	29	4
CHHATTISGARH	1192	1111	81	822	679	143	729	569	160	141	115	26
JHARKHAND	1983	1845	138	1670	1477	193	1541	1265	276	383	313	70
UTTARAKHAND	3101	3053	48	1821	1764	57	1713	1596	117	390	359	31
TELANGANA	903	818	85	1092	999	93	928	834	94	211	188	23
ALL OVER INDIA	80	79	1	416	413	3	634	628	6	154	153	1
FOREIGN COUNTRIES	296	291	5	380	373	7	291	285	6	80	77	3
GRAND TOTAL	114167	109004	5163	117808	111793	6015	91887	83525	8362	20980	18554	2425

Information in respect of Part (a) of Lok Sabha Unstarred Question No. 1398 for 25.07.2017

Statement Showing No. of cases where NHRC recommended Monetary Relief during the last three years and Current year
(01.04.2014 to 30.06.2017)

State/UT Name	No of Cases	Amount (in Rs.)
ANDHRA PRADESH	31	4015000
ARUNACHAL PRADESH	1	100000
ASSAM	24	14300000
BIHAR	79	14592500
CHANDIGARH	4	1050000
CHHATTISGARH	38	7660000
DELHI	81	15895000
FOREIGN COUNTRIES	1	500000
GUJARAT	36	9130000
HARYANA	65	12525000
HIMACHAL PRADESH	6	1400000
JAMMU & KASHMIR	4	2900000
JHARKHAND	56	23685000
KARNATAKA	9	980000
KERALA	15	2800000
MADHYA PRADESH	61	16785000
MAHARASHTRA	70	15075000
MANIPUR	33	20890000
MEGHALAYA	7	3525000
MIZORAM	4	550000
NAGALAND	1	100000
ODISHA	118	24770000
PUDUCHERRY	6	1150000
PUNJAB	26	2825000
RAJASTHAN	60	10055000
TAMIL NADU	30	4925000
TELANGANA	19	3180000
TRIPURA	10	1260000
UTTAR PRADESH	399	61239999
UTTARAKHAND	14	2080000
WEST BENGAL	39	8135000
	1347	288077499

Information in respect of Part (a) of Lok Sabha Unstarred Question No. 1398 for 25.07.2017

Statement Showing No. of cases where NHRC recommended Disciplinary Action during the last three years and Current year
(01.04.2014 to 30.06.2017)

State/UT Name	No of Cases
BIHAR	4
CHHATTISGARH	4
DELHI	5
HARYANA	7
HIMACHAL PRADESH	1
JHARKHAND	3
MADHYA PRADESH	7
MEGHALAYA	1
ODISHA	3
PUDUCHERRY	1
PUNJAB	7
RAJASTHAN	5
TAMIL NADU	3
UTTAR PRADESH	41
UTTARAKHAND	2
WEST BENGAL	4
TOTAL	98

Statement Showing No. of cases where NHRC recommended Prosecution during the last three years and Current year
(01.04.2014 to 30.06.2017)

State/UT Name	No of Cases
PUNJAB	1
RAJASTHAN	1
UTTAR PRADESH	4
TOTAL	6